CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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Contempt Petition No. 60/00156/2018 in ORIGINAL APPLICATION NO. 060/00251/2017

Chandigarh, this the 8th day of February, 2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MRS. P. GOPINATH, MEMBER (A)

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Prabhjot Singh s/o Gurdev Singh aged about 41 years, working as TTI (Group-c) posted under CIT Line, Ambala Cantt, District Ambala (Haryana).

....Petitioner

(By Advocate: Shri H.S. Sehgal)

VERSUS

- 1. Shri Vishwesh Chaube, General Manager, Northern Railways, Baroda House, New Delhi-110001.
- Shri Dinesh Kumar, Divisional Railway Manager, Ambala Division, Northern Railway, Ambala Cantt, District Ambala (Haryana) 133001.

....RESPONDENTS

(By Advocate: Shri Yogesh Putney)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Shri Putney, learned counsel appearing on behalf of respondents produced a copy of order dated 5.2.2019 which has been passed in furtherance to order of this Tribunal dated 23.4.2018 whereby the petitioner has been granted 1st out of turn promotion, being outstanding sportsperson, from due date. Therefore, he submits that this C.P. has been rendered infructuous and may be disposed of, as such.

2. Considering the above, the present C.P. is closed being satisfied. Notice issued is discharged.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 08.02.2019

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